ancillary facilities like counter-tables and trollies on different types of stations.

- (c) As per extant scheme for allot ment of bookstalls, all fresh allot ments of bookstalls to individual un employed graduates, their co-opera tives/partnerships/associations and co operative of actual workers|vendors already attached to bookstalls on the railways are to be made at: —
 - (i) stations having no bookstalls at present but where bookstalls may be censidered necessary;
 - (ii) new stations which may be opened in future;
 - (iii) new platforms added on **or** after lst January, 1976 even if there is already a bookstall.

Subject to satisfactory performance of the existing bookstall contractors, all bookstall contracts are renewed from time to time.

(d) A bare minimum number of passes have been issued to M/s. A. H. Wheeler & Co. and also to other major bookstall contractors for effective supervision, operation and mainte nance of the bookstalls to the satisfac tion of the railways and the travel lings public, as these bookstalls are spread over a large number of sta tions and on more than one zonal railway. It is, therefore, not feasible to correlate the amount of royalty paid by the contractors with the value of the passes utilised by them.

Sanitation in Dr. Sucheta Kriplani Hospital, New Delhi

3033. SHUT B. KRTSHNA MOHAN: SHRI RAMESHWAR SINGH: SHRI ABDUL REHMAN SHEIKH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the Press report appearing in the 'Patriot' of the 4th August, 1983 regarding the working

of the Sucheta Kripalani Hospital in New Delhi;

to Questions

- (b) whether it is a fact that the said hospital and its kitchen lack in sanitation and hygiene of desirable standard: if so, what are the reasons therefor and what action Government propose to take in this regard; and
- (c) whether Government are aware that often a bed is shared by more than one patient in the hospital; if BO, what steps are being taken or pro posed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI); (a) to (c) The Press report appearing in the Patriot of 4th August, 1983 is not based on facts. It is not correct that the hospital and its kitchen are kept in unhygienic and insanitary conditions. The premises are cleaned and washed regularly and are kept in neat condition. A new spacious kitchen with modern amenities has been built up in the new six-storeyed building and the present kitchen will be shifted to the new building shortly. As regards overcrowding, this is mainly because of the fact that the hospital does not send away any serious patient and renders *0 necessary medical aid despite constraints of space and resources.

Refusal to give new licences for vanaspati industries

- 3034. SHRI G. C. BHATTA-CHARYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to
- (a) what are the reasons for not giving new licences for flour mills and vanaspati industries;
- (b) whether Government propose to reconsider the question of giving such licences to cooperatives and Government controlled ageneies; and
- (c) if not, what are the reasons therefor?